

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CAA)/77(CHE)/2022
PETITION NUMBER : CP(CAA)/57(CHE)/2023
NAME OF THE PETITIONER(S) : Swelect Solar Energy Pvt Ltd And Ors
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Present: Ld. Counsel Ms. Sangamithra Loganathan for the Applicant.
Ld. Counsel Shri. Avinash Krishnan Ravi for RD.
Shri. B Palani along with Counsel Ms. Sree Kumari for OL.
Wrongly listed today. Be listed on **01.05.2024**, date already fixed.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)